

| Annexure – 7 | | | | | | | | | | | | | |
|--|--------------------------------------|---------------|---------------------------|----------------|---------------------------|--------------------------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|--------------------|
| Name of the corporate debtor: Fairdeal Supplies Limited; Date of commencement of CIRP: 19-03-2024; | | | | | | | | | | | | | |
| List of creditors as on: 05-05-2025 | | | | | | | | | | | | | |
| List of operational creditors (Government dues) | | | | | | | | | | | | | |
| Sl. No. | Name of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | ESIC | Gov. of India | 10-06-2024 | 738438.00 | - | Unsecured Operational Creditor | No | - | - | - | 7,38,438.00 | - | Under-verification |
| 2 | Asst. Commissioner, CGST, BBD Bag | Gov. of India | 02-07-2024 | 309432.00 | - | Unsecured Operational | No | - | - | - | 3,09,432.00 | - | Under-verification |
| 3 | Jt. Commissioner of CT & GST, Barbil | Gov. of India | 11-12-2024 | 37600232.00 | - | Unsecured Operational Creditor | No | - | - | - | 3,76,00,232.00 | - | Under-verification |